

TO BE PUBLISHED IN PART II SECTION 3(1) OF THE GAZETTE OF INDIA.

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE & INSURANCE

New Delhi, the 11th July, 1975.

.....

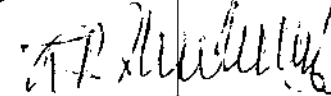
NOTIFICATION
INCOME TAX

No. 961 / F.No. 203/75-ITA.II /: It is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Social Science Research, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961. The institution shall send to the Indian Council of Social Science Research an annual report regarding the funds collected by them and the manner in which they were utilised.

INSTITUTION

SHREE GIRIVANAYASI PRAGATI MANDAL, BOMBAY.

The notification will be effective from 1.4.75 to 31.3.78.



(T.P. JHURJURALA)

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA